

9 women Anand Margis from the mob. In the process, they had to resort to firing at Bijon Setu and Bondal Road Gate, however, no one was injured in the firing. Senior Police Officials and the District Magistrate also visited the places of incidents. Prohibitory orders u/s 144 Cr. P.C. were promulgated. Criminals cases were registred and are being investigated by the local police. A number of persons had been arrested in connection with the incidents.

The State Government are maintaining necessary vigilance. They have also ordered a judicial inquiry into the incidents under the Chairmanship of a sitting judge of the Calcutta High Court.

Colour T. V. Technology Perfected by C.S.I.R.

309L. SHRIMATI GEETA MUKHERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Council of Scientific and Industrial Research (CSIR) has perfected colour TV technology; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M.S. SANJEEVI RAO): (a) and (b). CEERI, one of laboratories of the CSIR, has developed a prototype of Colour TV receiver. A small batch has been produced. Discussions are going on with Electronics Corporation of India Ltd. (ECIL) about manufacture of these sets by ECIL.

Missing Children in States

3092. SHRI AMAR ROYPRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of missing children on police record, State-wise; and

(b) the steps Government propose to take to solve this problem?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI NIHAR RANJAN LASKAR) (a) and (b). No data in regard to the number of missing children on police record State-wise is compiled on all India basis as it is State subject. The State Governments and Union Territory Administrations are responsible for enforcing law relating to offences.

Arrests under N. S. A.

3093. PROF. RUPCHAND PAL: Will the Minister of HOME AFFAIRS be pleased to state the number of persons arrested under National Security Act till now, State-wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): The information is being collected and will be laid on the Table of the House.

Production of Gillette blades

3094. PROF. RUPCHAND PAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether any foreign company is going to be allowed to produce Gillette' blades in our country; and

(b) if so, the reasons therefor?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) and (b). A letter of intent has been issued to the House of Poddar Enterprises of setting up a new undertaking for the manufacture of stainless steel razor blades in technical and financial collaboration with the Gillette Company,